909 Written *Answer** [20 JUNI 1962] they are also tree to send the tea on the same basis to London for auction.

(d) No, Sir.

ENQUIRY INTO WORKING OF S.T.C.

•188. SHRI A. M. TARIQ: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that some influential trade organizations have approached Government for appointing a high-power Committee to enquire into the working ol the State Trading Corporation; and

(b) if so, what action has been taken by Government on the suggestion?

THE MINISTER OP INTERNA. TIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). Different comments are being received from time to time. Government does not Consider it necessary to appoint any such committee.

MURDER OP A WOMAN NEAR JAMMU BY Pakistanis

•189. SHRI A. M. TARIQ: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an armed gang of Pakistanis killed an Indian woman in a village on Chamba border near Jammu in the last week of March, 1962; and

(b) if so, what are the details of the incident and the action taken thereon?

THE DEPUTY MINISTER m THI MINISTRY OP EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Yes, Sir.

(b) On March 30 at 30.00 hours m woman, 25 years old, is reported tc bave been wounded with an axe ir village Barsula, six milej south *ol*

Akhnur. After First Aid was rendered to her she was evacuated to civil hospital, Chhamb, where she succumbed to the injuries. The Jammu and Kashmir police is investigating the matter.

WOOD USED IN VINAY MARG D-II FLATS

•190. SHRI A. M. TARIQ: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that unseasoned wood was used for windows and doors in Vinay Marg D-II fiats;

(b) whether it is a fact that large amounts have been spent on repairs to these doors and windows; and

(c) whether Government have made any enquiry in the matter to find out who is responsible for this and if so, what action has been taken in the matter?

THE MINISTER OP WORKS, HOUS-ING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) The exact position *is* that since the last war, fully seasoned wood is scarce and a certain tolerance has to be allowed in the acceptance *at* timber used in construction works. The wood work in some of the D-H type flats in Vinay Marg was found defective and was rejected. A deduction of Rs. 5,503 was also made in the case of one of the contractors who had supplied second-class deodar wood against first-class deodar wood specified in the contract.

(b) No, nothing more than normal maintenance and repairs.

(c) In view of what has been stated in reply to parts (a) and (b) of the question, no enquiry was considered necessary. '*-"IPM

UNDER-UTILISATION OP INSTALLED iir-dustrial Capacity

•191. SHRI BABUBHAI CHINAI: Will the Minister of COMMERCM AND INDUSTRY be pleased to state:

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